



HIGH COURT OF KARNATAKA, DHARWAD BENCH
Schedule-I of Rules for Video Conferencing for Courts-2020

1. All participants shall wear sober attire consistent with the dignity of the proceedings. Advocates shall be appropriately dressed in professional attire prescribed under the Advocates Act, 1961. Police officials shall appear in the uniform prescribed for police officials under the relevant statute or orders. The attire for judicial officers and Court staff will be as specified in the relevant rules prescribed in that behalf by the High Court. The decision of the Presiding Judge or officer as to the dress code will be final.
2. Proceedings shall be conducted at the appointed date and time. Punctuality shall be scrupulously observed.
3. The case will be called out and appearances shall be recorded on the direction of the Court.
4. Every participant shall adhere to the courtesies and protocol that are followed in a physical Court. Judges will be addressed as "Madam/Sir" or "Your Honour". Officers will be addressed by their designation such as "Bench Clerk/Court Officer". Advocates will be addressed as "Learned Counsel/Senior Counsel".
5. Advocates, Required Persons, parties in person and other participants shall keep their microphones muted till such time as they are called upon to make submissions.
6. Remote Users shall ensure that their devices are free from malware.
7. Remote Users and the Coordinator at the Remote Point shall ensure that the Remote Point is situated in a quiet location, is properly secured and has sufficient internet coverage. Any unwarranted disturbance caused during video conferencing may if the Presiding Judge so directs render the proceedings non-est.
8. All participants' cell phones shall remain switched off or in airplane mode during the proceedings.
9. All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the course of the proceedings.



March 15, 2025, 2:25 PM

HIGH COURT OF KARNATAKA, DHARWAD BENCH

Court Halls VC Schedules for 17/03/2025

Note: No person other than the Advocates and the parties-in-person listed in the cause list shall login to the Court Hall Video Conference, unless specifically permitted.

Sl.N	Bench Description	VC Link Details
16	HONBLE JUSTICE M.NAGAPRASANNA, VC ROOM, VIDEO CONFERENCING, Time:10:30 AM	https://zoom.us/join Meeting ID:9570114050 Passcode:861545
17	HONBLE JUSTICE SURAJ GOVINDARAJ, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	https://zoom.us/join Meeting ID:3949502880 Passcode:870726
18	HONBLE JUSTICE HEMANT CHANDANGOUDAR, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	https://zoom.us/join Meeting ID:5206373769 Passcode:226026

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(K S Bharath Kumar)

Registrar General